

Office Notice, Office
Memorandum, of ~~60~~am
Appearance, Tribunal's
Orders of Direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Fixed for AH/IR with
question of point of
limitation on 5/11/93.

For Dy. Registrar

5/11

MS. R. M. Gaudhe, Counsel
for applicant.

Issue notice to the respondents
returnable on 6-12-93 reg.
admission and interim relief.
'Dasti' allowed.

(Lakshmi Sivaninathan) (M. Y. Purokai)
M(J) M(A)

Dated: 6.12.93.

None for the parties.

The application is dismissed
in default of appearance of the
parties.

M. R. Kolhatkar
(M. R. Kolhatkar)
M(A)

M. S. Deshpande
(M. S. Deshpande)
M.C.

Applicant has not
collected Dasti notice
till to-day.

3
11/11

Ref - 1

11/11/93
S. S. M.

Dasti

Notice

to
be
served